

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 09-12-2020**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) R.A.	15007/2020		D.L.Krishnamurthy
2) R.A.	15008/2020		D.L.Krishnamurthy
3) M.C.	15136/2020		Srinivasa.M and Shankarappa.V
<u>NOTICE</u>			
4) M.A.	15029/2020		Harish.S
5) R.A.	15032/2020		B.N. ANJAN KUMAR
6) M.A.	15039/2020		N. RAMESHA
<u>ISSUES</u>			
7) M.V.C.	127/2019		C.S. SATISH KUMAR
<u>HEARING ON IA</u>			
8) G and WC.	15001/2020		Pradeep.K.S.
<u>EVIDENCE</u>			
9) M.V.C.	21/2019		NAGARAJA M.
10) M.V.C.	22/2019		NAGARAJA M.
11) M.V.C.	23/2019		NAGARAJA M.
12) M.V.C.	104/2019		
13) M.C.	15079/2020		M.Rajesh
14) P AND SC	15009/2020		M. VENKATAGIRIYAPPA
<u>ARGUMENTS</u>			
15) M.A.	112/2011		
16) R.A.	15044/2017		S.K. SRINIVAS
17) R.A.	15059/2019		Vijay Narayan
18) R.A.	15091/2019		V. VISHWANATHA
19) R.A.	15092/2019		V. VISHWANATH
20) R.A.	15093/2019		V. VISHWANATH
21) R.A.	15094/2019		V. VISHWANATH
22) R.A.	15095/2019		VISHWANATH
23) R.A.	15096/2019		V. VISHWANATH
24) M.A.	15021/2020		A.R. SREENIVASA REDDY
<u>JUDGEMENT</u>			
25) R.A.	15023/2019		R. MANJUNATH REDDY
<u>CALL ON</u>			

26) M.C.	15046/2020	Krishnaswamy
<u>OBJECTION</u>		
27) M.C.	15105/2020	Amarendra
28) M.A.	15012/2020	V. ANAND
29) M.V.C.	33/2020	MANOJ GOWDA .P.
30) R.A.	15035/2020	NINGEGOWDA
<u>HEARING</u>		
1) Crl.Misc.	15188/2020	K.V. SHIVA REDDY
<u>NOTICE</u>		
2) CRL.R.P.	15011/2020	T. GOVINDARAJU
<u>EVIDENCE</u>		
3) SC	15016/2015	
4) SC	15029/2018	P.P.
5) SC	15009/2019	P.P.
6) SC	15010/2019	P.P.
<u>ARGUMENTS</u>		
7) SC	15002/2015	
<u>ORDERS</u>		
8) Crl.Misc.	15184/2020	P.Netaji
<u>OBJECTION</u>		
9) Crl.Misc.	15189/2020	H.N. SRINIVASAMURTHY
10) Crl.Misc.	15190/2020	H.N. SRINIVASAMURTHY
11) Crl.Misc.	15191/2020	Sunitha
12) Crl.Misc.	15193/2020	N.CHIKKEGOWDA
13) Crl.Misc.	15194/2020	N.Chikkegowda
14) Crl.Misc.	15195/2020	USHA.A

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, **dated 09-12-2020**

MORNING SESSIONS			
HEARING / ARGUMENTS			
Case No.		Plaintiff / Defendants Name	
1.	O.S.	376/06	- Shivananda Reddy V/s. Buddappa
2.	O.S.	31/11	- Muniyappa V/s. Chikka Muniyappa
3.	O.S.	73/19	- Susheelamma V/s. Krishnappa
4.	O.S.	703/18	- Shanthamma V/s. Jayamma
5.	O.S.	2063/06	- Vinay V/s. Gopalaiah
6.	O.S.	402/07	- Muniyappa V/s. Doddamarakka
7.	O.S.	501/15	- Mudddappa V/s. Chandra Shekar
8.	O.S.	829/16	- Yashwanth V/s. Chandra kIumar
9.	O.S.	96/15	- Rajkumar V/s. Raghunath
10.	O.S.	1334/06	- Varalakshamma V/s. Nagarajappa
11.	O.S.	520/07	- Sathya Narayana V/s. Govind Kumar
12.	O.S.	1039/19	- Sajeeda Begum V/s. Bhagyamma
13.	O.S.	590/08	- Aslam Pasha V/s. Sajidunnisa
14.	O.S.	981/20	- Jayaram V/s. Ramamurthy
15.	O.S.	736/20	- Lakshmi Devi V/s. Akkayamma
16.	O.S.	76/06	- Narayanappa V/s. Venkataramanappa
17.	O.S.	873/16	- Manjunath V/s. Parameshwachar
18.	O.S.	246/19	- Narasimhaiah V/s. Muniyappa
19.	O.S.	1332/06	- Sarojamma V/s. Pilla Muniyamma
20.	O.S.	84/12	- Nagaraj V/s. Jayaramaiah
AFTERNOON SESSION			
Hearing / Arguments			
21.	O.S.	426/15	- Y.M. Shashidhar V/s. Pillamunishamappa
22.	O.S.	162/15	- R.Ravikumar V/s. Motappa
23.	O.S.	279/19	- Arasappa V/s. Nagaraja
24.	O.S.	796/07	- T.R. Veena V/s. Rajanna
25.	O.S.	867/07	- C.S. Parthasarathi V/s. Puttamma
26.	O.S.	634/06	- B.M. Krishnappa V/s. Chikkalakshamma
27.	O.S.	163/20	- Gowramma V/s. Ramanjanappa
28.	O.S.	82/12	- Muniyamma V/s. Muniyappa
29.	O.S.	371/16	- N. Prakash V/s. Murthy
30.	O.S.	329/14	- Shanthamma V/s. Jagannath
31.	O.S.	16/08	- Munimallappa V/s. Hanumanthappa
32.	O.S.	680/08	- Jayalakshmi V/s. Kempanna
33.	O.S.	721/16	- Savitha V/s. Ammayamma
34.	O.S.	373/08	- Ramakrishna V/s. Sampanna
35.	O.S.	609/16	- Akkayamma V/s. Kadiramma
36.	O.S.	731/07	- Narayana Gowda V/s. Muniyappa
37.	O.S.	514/20	- Manjamma V/s. Shivakumar
38.	O.S.	279/14	- Arasappa V/s. Nagaraj
39.	O.S.	650/07	- Akkayamma V/s. Hanumanthappa
40.	O.S.	483/07	- Krishnappa V/s. Venkateshappa

N. Dil

Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. issued by
Hon'ble Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI
CAUSE LIST, DATED 09-12-2020

MORNING SESSION

EVIDENCE

Case No.	Plaintiff / Defendants Name
1 O.S. 776/2015	S.H.Nagaraja Vs S.N.Sunil Kumar
2 O.S. 548/2010	Kamarunnissa V/s Pathimabi
3 O.S. 1762/2006	Chikkamuniyappa Vs Lakshmaiaha
4 O.S. 584/2010	B.N. Savithamma V/s Jayamma
5 O.S. 609/2014	Savitha V/s Veeranna

HEARING/ARGUMENTS

6 O.S. 1381/2006	Ashwathappa V/s K.P. Subbanna
7 O.S. 258/2017	K. Munihanumaiah V/s Manjula alias Manjamma
8 O.S. 474/2020	Mubarak alias Syed Mubarak V/s Syed Sardar
9 O.S. 38/2016	Munegowda.S.C. V/s Havalaiah Navara Munishamappa
10 O.S. 187/2016	Ramakrishna V/s Narayanamma
11 O.S. 90/2017	Narayanaswamy V/s Prashanth
12 O.S. 91/2017	Doddalagumaiah V/s Muniraju
13 O.S. 63/2017	M.Jayaram V/s Chikka Muniyappa alias Muniyappa
14 RA 15/2020	Muniyappa alias Yethappa V/s S.K.Chandrappa
15 O.S. 39/2016	Munegowda.S.C. V/s M.Gopalappa
16 O.S. 933/2015	Gowramma V/s Kenchamma
17 O.S. 425/2017	Lakshmanappa V/s Venkateshappa
18 O.S. 358/2019	Sharadamma V/s Manjula
19 FDP 6/2020	Munikrishnappa V/s Anjinappa
20 O.S. 37/2016	Munegowda.S.C. V/s Muniyamma

AFTERNOON SESSION-EVIDENCE

21 O.S. 295/2008	Siddamma V/s B.Nagaraj
22 O.S. 671/2009	G.S. Nagaraju V/s Munibachappa
23 O.S. 419/2019	Canara Bank V/s Nagaraja.M
24 O.S. 588/2009	Marappa V/s Sonnappa
25 O.S. 196/2016	K.V. Venkateshappa V/s Venkate Gowda

HEARING/ARGUMENTS

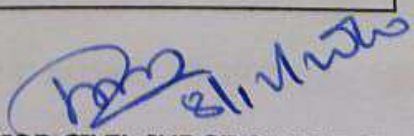
26 O.S. 591/2009	Thimmarayappa V/s Yellamma
27 O.S. 995/2020	H.N.Satisha V/s H.V.Narayanaswamy
28 O.S. 470/2011	R.L. Prakash V/s Umesh
29 O.S. 589/2010	Muniakkayamma V/s Rathnamma
30 O.S. 492/2020	Padmavathi V/s Govindaraju
31 O.S. 343/2008	Ashwathanarayana V/s N.Muniyappa
32 O.S. 434/2012	Hanumakka V/s Sonnamma
33 O.S. 136/2017	Syafulla Vs A. Ramakrishna
34 Mis. 11/2010	Narayana murthy V/s Sri ramaiah
35 FDP 5/2020	Sunandamma V/s Venkata Rao
36 O.S. 1004/2020	Jyothi V/s Krishnappa
37 O.S. 1005/2020	Jyothi V/s Krishnappa
38 O.S. 1006/2020	Jyothi V/s Krishnappa
39 O.S. 1009/2020	Canara Bank V/s Mahalakshmi Mahila Shree Shakthi Swasahaya Sangha
40 MC 62/2020	C.Soundarya V/s M.Raja

II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.

Cause List - Dated 09-12-2020.

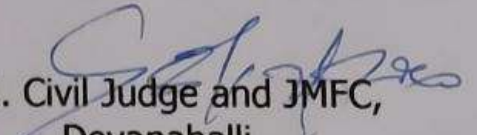
MORNING SESSION		
HEARING/EVIDENCE		
Case Numbers		
1.	O.S.	856/2019
2.	O.S.	2192/2006
3.	M.A	20/2020
4.	O.S.	1019/2006
5.	M.C	52/2020
6.	E.X	21/2019
7.	O.S.	967/2020
8.	O.S.	338/2020
9.	O.S.	289/2009
10.	O.S.	22/2013
11.	O.S.	147/2012
12.	O.S.	10/2018
13.	O.S.	226/2009
14.	O.S.	744/2013
15.	O.S.	818/2014
16.	O.S.	365/2010
17.	O.S.	731/2013
18.	O.S.	235/2012
19.	O.S.	438/2016
20.	O.S.	364/2018
AFTERNOON SESSION		
21.	O.S.	321/2020
22.	O.S.	1950/2006
23.	O.S.	244/2011
24.	O.S.	724/2013
25.	O.S.	543/2018
26.	O.S.	768/2014
27.	O.S.	8/2018
28.	O.S.	395/2011
29.	O.S.	351/2010
30.	O.S.	306/2016
31.	O.S.	1887/2006
32.	O.S.	1926/2006
33.	O.S.	829/2020
34.	O.S.	913/2020
35.	L.A.C	1/2014
36.	O.S.	966/2008
37.	O.S.	958/2006
38.	O.S.	632/2012
39.	O.S.	363/2016
40.	O.S.	255/2011


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 09-12-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>ARGUMENT</u>	<u>HEARING</u>
1. O.S.397/2017	1. EX.2/1993
<u>HEARING</u>	2. O.S.365/2020
2. O.S.521/2014	3. P.C.R.267/2020
3. O.S.523/2019	4. O.S.485/2020
4. C.C.3556/2020	5. Cmis...../2020(Anjinappa)
5. C.C.4882/2016	6. O.S.375/2009
6. C.C.4429/2019	7. O.S.469/2009
7. Cmis.220/2020	8. O.S.683/2009
<u>EVIDENCE</u>	9. O.S.351/2012
8. O.S.395/2001	10. O.S.713/2012
9. O.S.386/2002	11.O.S.931/2012
10.O.S.381/2011	12.O.S.121/2013
11.O.S.689/2011	13.O.S.777/2013
12.O.S.787/2011	14. O.S.935/2013
13.O.S.23/2012	<u>NEWSUIT</u>
14.O.S.185/2012	15. EX.09/2020(Lakshmidaramma)
15.O.S.689/2015	16.O.S.527/2020(Gangappa)
16.P.C.R.442/2019	<u>ORDERS</u>
17.P.C.R.236/2020	17.EX.17/2004
18.P.C.R.286/2020	18.O.S.205/2010
19.P.C.R.304/2020	19.O.S.491/2020
20.P.C.R.305/2020	20.Cmis.152/2020


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 09-12-2020

AFTERNOON SESSION

CIVIL AND CRIMINAL CASES

HEARING/ARGUMENTS

1. O.S.296/2020
2. O.S.492/2020
3. O.S. 340/2019
4. Cr.87/2020 (CPS)
5. C.Mis.170/2020
6. C.Mis.176/2020
7. C.Mis.177/2020
8. O.S.578/2018
9. C.C.79/2017
- 10.O.S. 350/2017
- 11.Cr.09/2020 (Excise PS)

EVIDENCE

12. PCR.118/2020
13. PCR.255/2020
14. PCR.261/2020
15. PCR.290/2020
16. PCR.179/2020

ORDERS

17. C.Mis.197/2020

CRIMINAL NEW CASES

18. PCR 320/2020 (Sathisha.N)
19. C.Mis.258/2020 (Smt.Nagamma)

NEW SUITS

20. O.S.528/2020 (K.Raghupathi)

NOTE: All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwar
Addl. Civil Judge and JMFC,
Devanahalli